



BIHAR STATE LEGAL SERVICES AUTHORITY

SOP FOR WINTER INTERNSHIP

- Certificate of Internship: Interns will be awarded a Certificate of Internship only on the successful completion of the Internship.
- The internship certificate will be awarded subject to meeting the criteria of 75% attendance during the internship.
- No letter of recommendation shall be provided by this Authority.
- The Intern has to make his/her own accommodation arrangements during the internship.
- No TA/DA or remuneration will be paid to the Interns by the NALSA.
- No stipend or remuneration shall be paid to the Interns for the Internship.
- Interns are required to follow the internship timings from 11:00 AM to 2:30 PM unless otherwise permitted by the concerned officer of BSLSA from Monday to Saturday except public holidays.
- For successful completion of the internship, 75% attendance is mandatory. Therefore, the candidates are advised not to apply for an internship during their college examinations.
- Interns are required to travel locally to visit Courts and other offices as needed.
- The Dress code of interns shall be formal Black & White as prescribed by the Bar Council of Delhi.
- The absolute discipline and etiquette shall be observed by the interns. The male interns are expected to give due respect to female interns during the internship programme. Any misdemeanour shall result in termination of further participation in the internship programme.
- At the end of the Internship, a Certificate shall be awarded in the Valedictory Session along with a group photograph. For more information or any clarification, please e-mail us at bslsa_87@yahoo.co, or contact 9473370144